GOVERNMENT OF INDIA MINISTRY OF RAILWAYS

LOK SABHA UNSTARRED QUESTION NO. 230 TO BE ANSWERED ON 18.07.2018

DELAY IN CONSTRUCTION OF ROB

†230. DR. RAVINDRA KUMAR RAY:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether all the formalities in regard to approval for construction of an overbridge in front of Hazaribagh road station under Dhanbad division of east central railway were completed two years back;
- (b) if so, the reasons for delay in construction of the said overbridge;
- (c) whether the Railways wrote a letter to State Government regarding removal of encroachment at the bridge construction site and if so, the details thereof; and
- (d) whether the Government proposes to take action against officers responsible for delay in the construction of this bridge, if so, the details thereof and if not, the reasons therefor?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI RAJEN GOHAIN)

(a) to (d): The work of construction of Road Over Bridge at Hazaribagh Road-Keshwari in lieu of level crossing No.20-B/T has been sanctioned. Detailed Estimate has also been sanctioned. The work of complete ROB is to be executed by Railway on Single Entity basis. Tender of this work was invited two times but could not be materialized due to non availability of encroachment free land on approaches. There is heavy built up encroachment on

either side approaches of ROB. Letters were written to the State Government for making available the encroachment free land for approaches of ROB, but encroachment free land could not be provided till date. In addition, survey was also conducted by Railway on its own and alternative alignment of ROB was also suggested to State Government recently. Decision of State Government is still awaited.
